

IN THE HIGH COURT OF ORISSA, CUTTACK

NOTICE

As directed, it is hereby informed that the following cases will be taken up before the Division Bench of Hon'ble Mr. Justice Manash Ranjan Pathak and Hon'ble Mr. Justice M.S. Raman at 02.00P.M. today, the 10th August, 2026.

COURT NO- I (3RDFLOOR)

AT 02:00PM

**THE HON'BLE MR. JUSTICE MANASH RANJAN PATHAK
THE HON'BLE MR. JUSTICE MURAHARISIRAMAN**

FOR DELIVERY OF ORDER

- | | | |
|---|--|------------|
| 1) WP(C)/27585/2022
[ODHC010706702022] | NARENDRA DHARUA
Vs

STATE OF ODISHA | LALIT SAHU |
| 2) WP(C)/27586/2022
[ODHC010706732022] | DILLIP DHARUA
Vs

STATE OF ODISHA | LALIT SAHU |
| 3) WP(C)/27588/2022
[ODHC010706772022] | DEBANANDA DHARUA
Vs

STATE OF ODISHA | LALIT SAHU |
| 4) WP(C)/27589/2022
[ODHC010706782022] | HEMANTA DHARUA
Vs

STATE OF ODISHA | LALIT SAHU |

FOR JUDGEMENT

- | | | |
|---|---|---|
| 5) WP(C)/23848/2022
[ODHC010613912022] | FAKIRA NAG @ LUHA
Vs

STATE OF ODISHA MR.S.NAYAK(ASC), (MR.MANMAYA KU.DASH) | LALIT SAHU |
| 6) WA/2604/2023
[ODHC010842672023] | STATE OF ODISHA
Vs

DWITIYA BHOI | TARUN PATNAIK, A.S.C

SASWATI MOHAPATRA, N.R. SAMAL |

BY ORDER,

THE HIGH COURT OF ORISSA
CUTTACK
10.08.2026

SD/SHIBASISH GIRI
DY. REGISTRAR (JUDL.)